

**GOVERNMENT OF INDIA  
FINANCE AND COMPANY AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1964  
ANSWERED ON:29.11.2002  
COUNTERFEIT CURRENCY AND NON JUDICIAL STAMP  
M.V.CHANDRASHEKHARA MURTHY

**Will the Minister of FINANCE AND COMPANY AFFAIRS be pleased to state:**

- (a) whether a workshop on detection of counterfeit currency, forged judicial and non-judicial stamps and passport in Hyderabad jointly organised by the Andhra Pradesh Forensic Science Laboratory and the Indian Security Press, Nashik;
- (b) If so, the details in this regard with the issues discussed in the workshop;
- (c) Whether the Government are losing thousands of crores of rupees annually because of the wide circulation of fake stamps and currency;
- (d) If so, whether the Government have agreed with the views of experts of detecting counterfeit currency notes and stamps; and
- (e) If so, the corrective steps taken by the Government to stop this menace?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE AND COMPANY AFFAIRS (SHRI ANANDRAO V. ADSUL)

- (a)&(b) Yes, Sir. A workshop on detection of counterfeit security products was organised at Hyderabad by Director, Forensic Laboratory, Andhra Pradesh on 7th & 8th November, 2002. India Security Press (ISP) Nashik also participated in the workshop. The focus of the workshop was to empower the participants with knowledge to detect different counterfeit security products.
- (c) It is difficult to estimate loss of revenue to the Government on account of circulation of fake stamps and currency. However, during recent years, some large seizures of fake stamps and fake Indian currency notes have been made.
- (d) Views expressed by experts in the field of stamps and currency notes are considered by the Government on a regular basis with a view to enhancing security features in these Security documents to make detection of counterfeits easy.
- (e) The Government has taken a number of steps to curb the circulation of fake stamps and currency notes in the country which, inter-alia, include setting up a special unit in the Central Bureau of Investigation for exclusive investigation of counterfeit currency notes, scaling up vigilance by the Border Security Force/Custom authorities to prevent smuggling of fake currency notes into the country; incorporation of special security features in higher denomination notes, dissemination of information on security features through print media and Doordarshan for the benefit of the public and setting up a Working Group to suggest measures to prevent counterfeiting of non-judicial stamp papers. Based on the recommendations of a High Level Committee of experts, some additional security features have been approved for incorporation in Indian Bank notes which would make counterfeiting extremely difficult.